

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II

Item 19

CA No.181/2022 479/2020 480/2020  
And

CP No. 75/Chd/Pb/2020

Under Section 241-242 CA 2013 & Rules  
R 11 NCLT

**In the matter of:**

Gavin Devgan & Ors.

..Petitioners

Vs.

Metal Fabriks India Pvt. Ltd.

...Respondents

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No.II), are on official tour on account of *colloquium* today, the matter is adjourned to 11.12.2023.

Sd/-

**Court Officer**

November 02, 2023  
*Priyanka*